

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP(IBC)/25/KOB/2022
SECTION	95(1) IBC R/W RULE 7(2) IB (AAA)
NAME OF PARTIES	DHANALAXMI BANK LTD V/S P A AHAMMED.
PETITIONERS ADVOCATE/ PROFESSIONAL	VINOD P V, REETHA D
RESPONDENTS ADVOCATE/ PROFESSIONAL	M/S GOPAL & AHAMED.

Office  
Notes

**Video Conference**

**1st Dec 2022**

**O R D E R**

**IA(IBC)/136/KOB/2022 in CP(IBC)/25/KOB/2022**

Learned counsel Mr. M. Sreekumar appears for the applicant. Learned counsel Mr. Vinod PV appears on behalf of the respondents. List this matter on 15.12.2022.

**CP(IBC)/25/KOB/2022**

Petitioner's counsel Mr. Vinod PV is present. Respondents' counsel Mr. M Sreekumar stated that the respondents have already preferred a Writ Petition before the Hon'ble Apex Court in WPC No.1083/2022 along with an application for interim relief to stay the proceedings. Respondents' counsel further stated that the matter is likely to be listed before the Apex Court during next week. Hence, this petition is adjourned to 15.12.2022.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**